

CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 05-10-2020

Sr. No.	Case Type	Case No.	Title	Name of Adv.
REPLY ON B.A.				
1	SESSIONS CASE	299/2020	The State of Maharashtra – Kurla Police Station V/s. Nimesh Babubhai Choutaliya	Sudeep Pasbola
FINAL ARGUMENTS				
2	SPL CASE MCOB	17/13 @ 19/16 @ 02/18	The State DCB CID Vs Kiran @ Mama @ Kailash Sawant	
HEARING ON B.A.				
3	SPL CASE MCOB	06/2016	The State Dadar Police Station Vs Ashwin Maruti Naik and others	

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Criminal Cause List Dated 06-10-2020

Sr. No.	Case Type	Case No.	Title	Name of Adv.
JUDGMENT				
1	SESSIONS CASE	11/2015	The State Santacruz P.S Vs Arati@ Madhu Saroj Jadhav	
REPLY ON B.A.				
2	SPL CASE MCOC	01/2019 @ 13/2019	STATE OF YELLOWGATE POLICE STA. Vs SONU @ JAMIL MOHD. HUSSAIN QURESHI OTH. 7	
ARGUMENT				
3	SPL CASE (Exh- 5 and 6)	471/2020	The State of Maharashtra through DCB CID Mumbai Vs Krushnadhhar Shivnath Singh @ K. D. Singh @ Shivam	
HEARING ON B.A.				
4	SPL CASE MCOC Exh-290 Exh-292	01/2016	The State of Maharashtra through DCB CID Mumbai Vs Krushnadhhar Shivnath Singh @ K. D. Singh @ Shivam	
COMPLIANCE				
5	MCOC M A	863/2020	The State Thr Mahatma Phule Chowk P. Stn Vs HUSSAINI MUKHTAR IRANI @ GAJANI	
HEARING ON APPLICATIONS				
6	NIA	01/2015	NIA Vs Areeb Majeed	

CITY CIVIL AND SESSIONS COURT MUMBAI
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COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 07-10-2020

Sr. No.	Case Type	Case No.	Title	Name of Adv.
JUDGMENT				
1	SESSIONS CASE	06/2015	The State DCB CID Vs Ali Ahmed Jibril Shah and ors.	
FINAL ARGUMENT				
2	SPL CASE MCOC	14/2015	The State DCB CID through I.O. Yashwant Watkar Vs Aniket Anand Jadhav @ Andy and others	
HEARING / SAY ON B.A.				
3	SPL CASE MCOC	12/2016	The State of DCB CID Vs Michel John Dsouza @ Raju Pille	
COMPLIANCE				
4	SPL CASE MCOC Exh-50	16/2018 @ 02/2019 @ 24/2019	The State of DCB CID Vs Ramdas Parshuram Rahane @ hemnat @ Sameer Jagatap and others	

CITY CIVIL AND SESSIONS COURT MUMBAI
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COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 08-10-2020

Sr. No.	Case Type	Case No.	Title	Name of Adv.
ORDER				
1	CRI REV APP	1366/2019	Mahendra Karsandas Asher @ MA 3190-19 -- Applicant Vs Jaisingh Morparia -- Respondent	
2	CRI M A	3190/2019	Mahendra Karsandas Asher in Revision 1366-19 -- Applicant Vs Jaisingh Morparia -- Respondent	
3	SPL CASE MCOB (Exh-7)	25/2019	MHB Colony Police Station Vs Muna Moinuddin Shaikh @ Guddu and Ors. 03	

CITY CIVIL AND SESSIONS COURT MUMBAI
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COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 09-10-2020

Sr. No.	Case Type	Case No.	Title	Name of Adv.
	ORDER			
1	CRI REV APP	363/2018	Abdul Karim Shaikh V/s. State of Maharashtra and Hajari Lalji Singh	Jayesh Wani
	ARGUMENT			
2	MISC APPLN MCOB	169/2020	Virendrasingh Drinkapalsingh Thakur V/s. The State of Maharashtra Nirmal Nagar Police Station	Ravishankar S. Dwivedi